

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1303  
TO BE ANSWERED ON 24.07.2017**

**Reservation in Private Universities**

**1303. DR. KAMBHAPATI HARIBABU:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government has any proposal for reservation of Scheduled Castes/Scheduled Tribes in Private Universities;
- (b) if so, the details thereof; and
- (c) if not, whether the Government is planning on formulating the representation policy in this regard?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. MAHENDRA NATH PANDEY)**

(a) to (c): State Private Universities are established by the Act of their respective State Legislatures. The reservations policies in these Universities are regulated as per the provisions mentioned in the Act.

As regards private Deemed to be Universities, at present, there is no such proposal under consideration of the Government.

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